

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 06...../HCS

Dated: 10/4/2024

**N-O-T-I-F-I-C-A-T-I-O-N**

In continuation to Notification No. 52/Confdl/HCS dated 07.12.2023, it is hereby notified for general information that **18.04.2024 and 20.04.2024** shall be observed as Special Holidays for the Subordinate Courts of Sikkim.

Further, **19.04.2024** shall also be observed as holiday (under the Representation of the People Act, 1951) for the Subordinate Courts of Sikkim on account of the same being poll date for general election to the Lok Sabha and State Legislative Assembly of Sikkim

By Order,

**Sd/-  
REGISTRAR (JUDICIAL SERVICE)  
HIGH COURT OF SIKKIM**

Memo No: 683-721...../HCS

Dated: 10.4.24.....

**Copy to:**

1. Secretary General, Supreme Court of India, New Delhi
2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi
3. Registrar General, All Hon'ble High Court
4. President, Bar Association of India, New Delhi
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok
6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok
7. Additional Registrar-cum-PPS to HCJ, High Court of Sikkim
8. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
9. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
10. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok
11. P.S. to Hon'ble Chairperson, Sikkim Human Rights Commission, Gangtok
12. P.S. to Hon'ble Chairperson, Police Accountability Commission, Gangtok
13. Advocate General, Government of Sikkim, Gangtok
14. Chief Secretary, Government of Sikkim, Gangtok
15. Secretary, Home Department, Government of Sikkim, Gangtok
16. Director General of Police, Police Headquarters, Gangtok
17. P.A to Registrar General, High Court of Sikkim
18. P.A. to Registrar, High Court of Sikkim
19. Principal District & Sessions Judge, Gangtok and OSD to Hon'ble the Chief Justice, High Court of Sikkim
20. All District & Sessions Judges, Subordinate Courts of Sikkim
21. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim
22. Member Secretary, Sikkim State Legal Services Authority
23. Director, Sikkim Judicial Academy
24. Deputy Director, Sikkim Judicial Academy
25. All Chief Judicial Magistrate-cum-Civil Judges (SD)
26. All Civil Judge-cum-Judicial Magistrates
27. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok
28. President, Bar Association of Sikkim, Gangtok
29. President, Namchi Bar Association, Namchi
30. Deputy Solicitor General of India, Gangtok
31. Additional Secretary, Home Department for publication in the Government Gazette
32. All Section In-charge, High Court of Sikkim
33. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim
34. Notice Board
35. Guard file and
36. File

  
**CENTRAL PROJECT COORDINATOR (e-COURTS PROJECT)  
HIGH COURT OF SIKKIM**